

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **23.01.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10.30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

## Defective Cases

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 22/2026 For Condone Delay IA No. 55/2026 For Stay IA No. 56/2026 For Exemption IA No. 57/2026  <b>(With Defects)</b>	Kineta Global Limited SRA, Blue Park Seafoods Pvt Ltd Vs Employees Provident Fund Organisation & Anr.	Mr. Bendi Raviteja	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
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